

ZIN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

CP No. 81/Chd/Chd/2023

IN THE MATTER OF:

Veer Sharda & Ors.

...

Petitioners

Versus

Hotel Satyadeep Chandigarh Pvt. Ltd.

...

Respondent

Under Section: 241-242, CA 2013

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-

Court Officer